## GOVERNMENT OF INDIA MINISTRY OF INFORMATION & BROADCASTING

## RAJYA SABHA UNSTARRED QUESTION NO. 1847

**TO BE ANSWERED ON 22.12.2022** 

**BAN ON APP BASED GAMES** 

**1847. SHRI VINAY DINU TENDULKAR:** 

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government has any plan to ban App-based games;
- (b) whether App-based digital games broadcast on different channels inspire students, youth and people from every section of the society to play the above games and the money in the said games is also used through digital wallets or from the respective bank accounts of the person;
- (c) the size of market available in India for these types of games and the names of States which have banned app-based games; and
- (d) the details of the scheme of the central Government?

## ANSWER

THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR):

(a) to (d): "Betting and Gambling" are listed as State subjects under Entries 34 of List-II in Seventh Schedule of Constitution of India, thereby giving States the power to legislate in this domain. Accordingly, States have enacted their laws to deal with gambling including which are available online within their jurisdictions.

Ministry of Electronics & Information Technology has informed that it blocks Apps/URLs including online games, based on the specific requests received from the designated Nodal Officers of the Ministries/States on ground of integrity and sovereignty of India, defence of India, security of the State, friendly relations with foreign states, public orders and to prevent incitement to the commission of any cognizable offences relating to above circumstances following the process laid down in the Information Technology (Procedure and Safeguards for Blocking for Access of Information by Public) Rules, 2009, notified under the Information Technology Act, 2000.

The Ministry of Information and Broadcasting issued advisories on 13.06.2022 and 3.10.2022 to print, electronic, digital news media and OTT platforms not to publish, broadcast or transmit any advertisements of online betting platforms, including advertisements of their surrogate products/services.

\*\*\*\*\*